

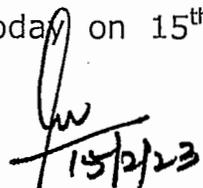
HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

NOTIFICATION

No.:- 384 of 2023/RG

Dated:- 15.02.2023

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.13021/02/2022-US.II dated 12th February, 2023, Hon'ble Shri Justice Nongmeikapam Kotiswar Singh took oath of the office as Chief Justice of the High Court of Jammu & Kashmir and Ladakh, today on 15th of February, 2023 at 04:30 PM.


(Shahzad Azeem)
Registrar General

No.: 6030-93/RG

Dated: 15.02.2023

Copy of the above forwarded to the:

1. Additional Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
2. Secretary General, Supreme Court of India, New Delhi;
3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;
5. Registrar General, High Court of _____;
..... for information.
6. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Jammu;
7. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Jammu, for information.
9. Secretary, Law Department, UT of Ladakh, for information.
10. Accountant General, J&K, Jammu, for information and necessary action (Copy of Notification is enclosed).
11. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
12. Director, J&K, State Judicial Academy, Jammu, for information
13. Registrar Rules, High Court of J&K and Ladakh, Jammu;
14. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar;
15. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
16. Registrar I.T (Computers), High Court of J&K and Ladakh, Jammu;
17. Member Secretary, J&K. Legal Services Authority;
18. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh;
..... for information and necessary action.
19. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
20. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/ Srinagar;
21. Director Finance, High Court of J&K and Ladakh, Main Wing, Jammu;
22. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar and Main Wing;
..... for information and necessary action.
- ✓ 23. CPC, e-Courts, High Court of J&K and Ladakh, for getting the same uploaded on the High Court Website.
24. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
25. Office file.


Registrar General